

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/12473/2024 BLAPL/4479/2024	KUDARTHA MAHANANDA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	SAMBALPUR SADAR /78 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000043/2024
2	D-BLAPL/12775/2024 BLAPL/4480/2024	SUBASH KACHARIA VS STATE OF ODISHA	DEBASHIS MITRA VS	MAHILA P.S. BUXIBAZAR /96 /2016 EXECUTIVE MAGISTRATE,SUNDARGA MISCA/0000133/2024
3	D-BLAPL/11596/2024 BLAPL/4481/2024	RAJA @ BRUNDABAN DAS VS STATE OF ODISHA	TARAPRASAD MOHAPATRA VS	PIPLI /36 /2023 J.M.F.C.,PIPLI(Puri) GR/0000055/2023
4	D-BLAPL/13008/2024 BLAPL/4482/2024	SATIS PRAJAPATI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BARGARH /572 /2023 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000087/2023
5	D-BLAPL/12469/2024 BLAPL/4483/2024	AZAD ALI VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000014/2024
6	D-BLAPL/12871/2024 BLAPL/4484/2024	SURESH SABAR @ BHUTA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /8 /2024 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000052/2024
7	D-BLAPL/11409/2024 BLAPL/4485/2024	ASHOK NAIK VS STATE OF ODISHA	AJAYA KUMAR JENA VS	THUAMUL RAMPUR /30 /2024 J.M.F.C, THUAMUL-RAMPUR(Kalahandi) CT/0000038/2024
8	D-BLAPL/11805/2024 BLAPL/4486/2024	MUKTIKANTA PARIDA VS STATE OF ODISHA	UDIT RANJAN JENA VS	NILGIRI /78 /2024 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000179/2024
9	D-BLAPL/13200/2024 BLAPL/4487/2024	SITARAM KUMAR @ SITARAM VS STATE OF ODISHA	KULDEEP MOHANTY VS	/ /0 SPECIAL JUDGE, SUNDARGARH(Sundargarh) SPL. 2(a)C.C./0000008/2024
10	D-BLAPL/13360/2024 BLAPL/4488/2024	CHANDAN SINGH VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000111/2023
11	D-BLAPL/13359/2024 BLAPL/4489/2024	SONU KUMAR VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	/ /0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000061/2023

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12	D-BLAPL/13370/2024 BLAPL/4490/2024	SRIDHAR NAYAK @ SRIDHARA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHARAKOT PS /337 /2023 A.D.J.,ASKA(Ganjam) ST/0000028/2024
13	D-BLAPL/13367/2024 BLAPL/4491/2024	ASHOK PATRA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR TOWN /118 /2024 DISTRICT & SESSIONS JUDGE,SAMBALPUR TR/0000044/2024
14	D-BLAPL/12009/2024 BLAPL/4492/2024	BIJAY KUMAR DASH VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ANGUL TOWN /149 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000009/2024
15	D-BLAPL/13516/2024 BLAPL/4493/2024	TAPAN KUMAR DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /58 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000100/2024
16	D-CMAPL/11183/2024 CMAPL/136/2024	NARAYAN CHNADRA DAS VS BIDYADHAR BEHERA	ADV VS	// (//
17	D-CMP/19807/2024 CMP/487/2024	ARJUNA PATRA VS PRASANNA GAHIR	JAGABANDHU SAHU VS	// CIVIL JUDGE (JD),BARPALI(Bargarh) CS/0000012/2018
18	D-CMP/15628/2024 CMP/488/2024	PURUSOTTAM SETHI VS REBATI SETHI	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar) CVREV/0000014/2023
19	D-CMP/18377/2024 CMP/489/2024	PRESIDENT, SCHOOL MANAGING COMMITTEE, BALASORE VS SARASWATI BEHERA	ANUP KUMAR BOSE VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0000955/2018
20	D-CMP/15456/2024 CMP/490/2024	HEMANTA MAJHI VS C.M.C, CUTTACK	PRADEEP KUMAR MOHAPATRA VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK EC/0000080/2019
21	D-CMP/19848/2024 CMP/491/2024	SHAKUNTALA JENA VS HIMANSU SEKHAR JENA	SUDHANSU SEKHAR JENA VS	// A.D.J.-ADDL.SPL.JUDGE (VIG),BHUBANESHWAR CVREV/0000019/2018
22	D-CONTC/19070/2024 CONTC/3781/2024	RINARANI KANHAR VS ANU GARG, I.A.S.	ADV. VS	// (//
23	D-CONTC/12886/2024	BISHNUPRIYA PANDA	RANJIT SAMAL	//

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	CONTC/3782/2024	VS ASWATHY S., I.A.S.	VS	0 //
24	D-CONTC/19608/2024 CONTC/3783/2024	MALATI DEI VS SANATH KUMAR N, I.F.S., DY DIRECTOR NANDANKANAN ZOOLOGICAL.PARK, KHORDHA	ADV VS	// 0 //
25	D-CONTC/16403/2024 CONTC/3784/2024	AMIT KUMAR BEHERA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
26	D-CONTC/19555/2024 CONTC/3785/2024	GOPABANDHU ROUT VS BHAKTA RANJAN MOHANTY,ENGINEER IN CHIEF,W.R DEPTT.	ADV VS	// 0 //
27	D-CONTC/19316/2024 CONTC/3786/2024	TARUN KUMAR DAS VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
28	D-CONTC/19695/2024 CONTC/3787/2024	MAA TARINI ROAD WAYS, BALASORE VS SIDDESHWAR BALIRAM BONDAR, COLLECTOR, BHADRAK	ADV VS	// 0 //
29	D-CONTC/16741/2024 CONTC/3788/2024	BIBEKANANDA DASH VS ARVIND AGRAWAL, I.A.S.	ADV VS	// 0 //
30	D-CONTC/19249/2024 CONTC/3789/2024	RABINDRA NATH SAHOO VS RATINDRA NARAYAN MALLICK,E.I.C, PUBLIC HEALTH	ADV. VS	// 0 //
31	D-CONTC/18943/2024 CONTC/3790/2024	BUDHIRAM SINGH VS ASWINI KUMAR PANDA, O.A.S.	ADV VS	// 0 //
32	D-CONTC/18622/2024 CONTC/3791/2024	ARATI DEI VS PRASANT KUMAR MOHANTY, D.E.O., KORAPUR	ADV VS	// 0 //
33	D-CONTC/19582/2024 CONTC/3792/2024	SANATAN DAKUA VS DIBYA JYOTI PARIDA, COLLECTOR CUM D.M, GANJAM	DILLIP KUMAR MOHAPATRA VS	// 0 //
34	D-CONTC/18521/2024 CONTC/3793/2024	NAGENDRA KUMAR SINGHA VS	ARJUNA CHARANA BEHERA VS	// 0

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35	D-CONTC/17632/2024 CONTC/3794/2024	GYANA RANJAN SAHOO, O.A.S. I(JB) GAJENDRA DAS VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	// // ()
36	D-CONTC/19537/2024 CONTC/3795/2024	ANADI CHARAN NAYAK VS NIBEDITA PANI,DISTRICT EDUCATION OFFICER,JAJPUR	ADV VS	// ()
37	D-CONTC/17494/2024 CONTC/3796/2024	GOPABANDHU SAHU @ GOPABANDHU SAHOO VS DEORANJAN KUMAR SINGH,PRINCIPAL SECRETARY,P.R. DEPTT.,ODISHA	HAREKRUSHNA DASH VS	// ()
38	D-CONTC/19852/2024 CONTC/3797/2024	ANIRUDDHA KUANR VS ASWATHY S., I.A.S.	ADV. VS	// ()
39	D-CONTC/19625/2024 CONTC/3798/2024	SARAT KUMAR PRADHAN VS SATYABRATA SAHU, I.A.S.	ADV. VS	// ()
40	D-CONTC/18621/2024 CONTC/3799/2024	SAMSUDIN KHAN VS V.V. YADAV, I.A.S.	ADV. VS	// ()
41	D-CONTC/19881/2024 CONTC/3800/2024	RANJAN KUMAR PRADHAN VS AMULYA KUMAR PRADHAN, O.E.S.	ADV. VS	// ()
42	D-CONTC/19630/2024 CONTC/3801/2024	CHAKRADHAR BEHERA VS ANU GARG, I.A.S.	ADV. VS	// ()
43	D-CONTC/19842/2024 CONTC/3802/2024	AMIR KUMAR PADHAN VS MANOJ KUMAR CHABRA, D.G. OF PRISONS AND CORRECTONAL SERVICES	ADV. VS	// ()
44	D-CONTC/19846/2024 CONTC/3803/2024	AMIR KUMAR PADHAN VS MANOJ KUMAR CHABRA, D.G. OF PRISONS AND CORRECTIONAL SERVICES	ADV. VS	// ()
45	D-CONTC/20055/2024 CONTC/3804/2024	JOGENDRA HOTA VS SUSHIL KUMAR LOHANI, I.A.S.	ADV. VS	// ()

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46	D-CONTC/19778/2024 CONTC/3805/2024	BIKASH KUMAR PADHI VS DAYANIDHI NAYAK, IIC, LALBAG P.S	ADV. VS	// () //
47	D-CONTC/19805/2024 CONTC/3806/2024	CHINMAYA SWAIN VS ROHIT KUMAR LENKA, DIRECTOR OF HORTICULTURE,	ADV. VS	// () //
48	D-CONTC/19797/2024 CONTC/3807/2024	LOKANATH SHATAPATHY VS AKRURA BARIK,D.E.O,BHADRAK	ADV. VS	// () //
49	D-CRLA/13423/2024 CRLA/451/2024	RAJ @ SK. GULAM RASUL VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	MAHILA P.S.(BBSR) /68 /2023 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000246/2023
50	D-CRLMC/12975/2024 CRLMC/1712/2024	GANESH MOHAPATRA VS STATE OF ODISHA	RABINDRA KUMAR LENKA VS	MANGALA BAG /79 /2009 ASST.SESIONS JUDGE(STC),CUTTACK ST/0000133/2010
51	D-CRLMC/12986/2024 CRLMC/1713/2024	PURANDARA PODHA VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /5 /2012 ASST.SESSION JUDGE,BOUDH(Baudh) ST/0000036/2016
52	D-CRLMC/13288/2024 CRLMC/1714/2024	UMESH CHANDRA SAHOO VS ARATI BEHERA @ KHATUA	ASHOK KUMAR SAHOO VS	//0 DIST.&SESSIONS JUDGE,KENDRAPARA CRREV/0000004/2023
53	D-CRLMC/12107/2024 CRLMC/1715/2024	ARVIND KUMAR VS OSC STEEL L.T.D.	DR.NIRANJAN SWAIN VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0001730/2020
54	D-CRLMC/9226/2024 CRLMC/1716/2024	BIMBADHAR MALLICK VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	NIALI /79 /2023 J.M.F.C.,NIALI(Cuttack) GR/0000086/2023
55	D-CRLMC/13311/2024 CRLMC/1717/2024	GOPA @ GOPINATH BEHERA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BINJHARPUR /146 /2018 AD-HOC ADJ (FTSC),JAJPUR(Jajapur) CT/0000157/2019
56	D-CRLMC/12849/2024 CRLMC/1718/2024	ANANTHA @ ANANTA BISWAL VS STATE OF ODISHA	DEVASHIS PANDA VS	PARLAKHEMUNDI /211 /2020 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000411/2020
57	D-CRLMC/13248/2024	M/S. SHIV PHARMECEUTICALS, PREVIOUSLY M/S. SHIV TRADERS	DIPTI RANJAN MOHAPATRA	//0

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	CRLMC/1719/2024	VS M/S. RAPTAKOS BRETT AND CO. L.T.D.	VS	S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000081/2020
58	D-CRLMC/13404/2024 CRLMC/1720/2024	BABULI GOUDA VS STATE OF ODISHA	ANUPAM DASH VS	RAMBHA (KHALLIKOTE) /585 /2022 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000195/2022
59	D-CRLMC/13501/2024 CRLMC/1721/2024	MD. EKBAL HOISSAIN @ RAJA VS STATE OF ODISHA	PRANGYANANDA PATTANAIAK VS	KISSANNAGAR PS /83 /2018 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001058/2018
60	D-CRLMC/13352/2024 CRLMC/1722/2024	ASHISH RANJAN DAS @ ASISH VS SURENDRA KUMAR MISHRA	ABHAYA KUMAR PARIDA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR ICC/0000112/2019
61	D-CRLMC/13546/2024 CRLMC/1723/2024	LALIT PRADHAN VS STATE OF ODISHA	TANMAY MISHRA VS	CHARMAL /159 /2020 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000539/2020
62	D-CRLMC/13344/2024 CRLMC/1724/2024	JYOTSNA ROY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /55 /2023 J.M.F.C,MOHANA(Gajapati) GR/0000101/2023
63	D-CRLMP/12401/2024 CRLMP/755/2024	NAKULA PRADHAN @ NAKUL KUMAR PRADHAN VS STATE OF ODISHA	ABHIJIT MOHANTY VS	/ /0 (//
64	D-CRLMP/6636/2024 CRLMP/756/2024	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	PIYUSH KUMAR MISHRA VS	MANGALA BAG /208 /2015 (//
65	D-CRLMP/10256/2024 CRLMP/757/2024	SABYA SACHI PANDA @ SUNIL @ SARAT VS STATE OF ODISHA	AVIJIT PATNAIK VS	/ /0 (//
66	D-CRLREV/13335/2024 CRLREV/198/2024	JAHAN SAHA VS DEBANANDA ACHARYA	JAYANTA KUMAR MAJHI VS	/ /0 O.P.I.D,BALASORE(Baleshwar) CRA/0000001/2024
67	D-FAO/14670/2024 FAO/197/2024	THE MANAGER, M/S ORIENTAL INSURANCE CO.LTD. VS JYOTI RANJAN NAYAK	RIMJHIMBALA PATI VS	/ / COMNR.FOR EMPLOYEES COMP./ASST EC/0000016/2015
68	D-LAA/9042/2024 LAA/12/2024	ANTARYAMI BEHERA VS	GAGAN BIHARI SINGH VS	/ / CIVIL JUDGE (SD),DHENKANAL(Dhenka

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69	D-MACA/19164/2024 MACA/363/2024	NIRUPAMA BEHERA SUNITA BINDHANI VS AJAY BINDHANI	PRADEEP KUMAR MISHRA VS	MISCA/0000123/2013 // I MACT,BALASORE(Baleshwar) Mac/0000363/2024
70	D-MACA/19201/2024 MACA/364/2024	SARAT KUMAR NAYAK VS MANOJ KUMAR NAYAK	BISHNU BRATA SINGH VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000051/2018
71	D-MACA/19171/2024 MACA/365/2024	GITANJALI BARIK VS AJAY BINDHANI	PRADEEP KUMAR MISHRA VS	// I MACT,BALASORE(Baleshwar) Mac/0000366/2016
72	D-MACA/19188/2024 MACA/366/2024	MANISA ROUT VS TRILOCHAN ROUT	PRADEEP KUMAR MISHRA VS	// IST MACT, PURI(Puri) Mac/0000198/2018
73	D-MACA/19199/2024 MACA/367/2024	AJAY @ ANTARYAMI DAS VS SEKHAR RATH	BISHNU BRATA SINGH VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000341/2007
74	D-MACA/17429/2024 MACA/368/2024	ABDHESH SINGH VS SRABANI SARANGI	AMIYA KUMAR MOHANTY VS	// 4TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000027/2020
75	D-MACA/19470/2024 MACA/369/2024	M/S. NEW INDIA ASSURANCE COMPANY LTD., CUTTACK VS SAKUNTALA SWAIN	SAUMEDRA KUMAR GHOSE VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000151/2018
76	D-MACA/18515/2024 MACA/370/2024	KUMARI PAIKARAY VS CHANDRA SEKHAR MV	SATYABAN SAHOO VS	// V MACT,KHURDA(Khordha) Mac/0000120/2016
77	D-MACA/19298/2024 MACA/371/2024	LALITA RABANA @ RABANA VS BABITA SAHU	PABITRA KUMAR NAYAK VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000001/2022
78	D-MATA/19716/2024 MATA/163/2024	SANDHYARANI PATRA VS AMARAESHWAR PATRA	BHABANI SHANKAR DASPARIDA VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000070/2021
79	D-MATA/19741/2024 MATA/164/2024	MANAS KUMAR MALLA VS SWAYAMPRAVA SAHOO	GAUTAM KUMAR ROURTRAY VS	// JUDGE, FAMILY COURT, SAMBALPUR(Sambalpur) CP/0000024/2021

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80	D-RPFAM/18605/2024 RPFAM/115/2024	RAJENDRA BEHERA VS SRIMATI BEHERA	DEEPALI MOHAPATRA VS	// JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000111/2016
81	D-RPFAM/19499/2024 RPFAM/116/2024	ASHOK KUMAR ROUT VS LOPAMUDRA ROUT	MD. GOLAM MADANI VS	// JUDGE, FAMILY COURT, BHADRAK(Bh Crp/0000319/2022
82	D-RPFAM/18406/2024 RPFAM/117/2024	MAHESWATA DAS@ BARIK VS AKSHAYA KUMAR BARIK	AKSHAYA KUMAR SAHOO VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur Crp/0000071/2023
83	D-RPFAM/17253/2024 RPFAM/118/2024	K. ANANTHARAJA VS DR. BANDITA PATI	ARUPANANDA DAS VS	// JUDGE FAMILY COURT, BARIPADA(Ma Crp/0000020/2023
84	D-TRP(C)/19765/2024 TRP(C)/120/2024	TANGUDU SANDEEP VS TANGUDU CHAITANYA	PRADIPTA VARMA VS	// () //
85	D-WA/19763/2024 WA/1034/2024	STATE OF ODISHA VS CHANDRA SEKHAR SENAPATI	PUSHPARAJ BHARADWAJ, A.S.C. VS	// () //
86	D-WA/19760/2024 WA/1035/2024	STATE OF ODISHA VS SUKANTI MUDULI	PRADEEP KUMAR ROUT,A.G.A VS	// () //
87	D-WA/19755/2024 WA/1036/2024	STATE OF ODISHA VS NARENDRA KUMAR PANDA	SHAKTI PRASAD PANDA,A.G.A VS	// () //
88	D-WA/19828/2024 WA/1037/2024	STATE OF ODISHA VS RAMESH CHANDRA KAR	PUSHPARAJ BHARADWAJ, A.S.C. VS	// () //
89	D-WA/20051/2024 WA/1038/2024	MAA SHAKTI DAY AND NIGHT MEDICAL STORE VS STATE OF ORISSA	SUNSHINE ANAND SWAIN VS	// () //
90	D-WA/19491/2024 WA/1039/2024	STATE OF ODISHA VS GAJENDRA KUMAR DASH	SASWAT DAS, A.G.A. VS	// () //
91	D-WA/19795/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//

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	WA/1040/2024	VS SASHIKANTA BEHURA	VS	0 //
92	D-WA/20040/2024 WA/1041/2024	STATE OF ODISHA VS SURYA NARAYAN MOHARANA	BIPLAB MOHANTY,A.G.A VS	// 0 //
93	D-WA/19798/2024 WA/1042/2024	STATE OF ODISHA VS KARTIK CHANDRA BISWAL	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
94	D-WA/19648/2024 WA/1043/2024	MANOJ KUMAR MOHAPATRA VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
95	D-WA/19598/2024 WA/1044/2024	PURNA CHANDRA BEHERA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
96	D-WA/20077/2024 WA/1045/2024	M/S. NILAGIRI MEDICAL STORE VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
97	D-WA/19801/2024 WA/1046/2024	STATE OF ODISHA VS KASHINATH BEJ	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
98	D-WA/11525/2024 WA/1047/2024	DILLIP KUMAR SAMANTRAY VS STATE OF ODISHA	SANKAR PRASAD PANI VS	// 0 //
99	D-WP(C)/20175/2024 WP(C)/11394/2024	OCM MOVERS PVT. LTD., BBSR VS INDOSTAR CAPITAL FINANCE LTD., BBSR	SUDEEP KUMAR SARANGI VS	// 0 //
100	D-WP(C)/20173/2024 WP(C)/11395/2024	OCM MOVERS PVT LTD., BBSR VS INDUSIND BANK LTD., BBSR	ARUN KUMAR NAYAK VS	// 0 //
101	D-WP(C)/17607/2024 WP(C)/11396/2024	DILIP KUMAR JENA VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIIK VS	// 0 //
102	D-WP(C)/16975/2024 WP(C)/11397/2024	JITENDRA PRASAD SAHOO VS	BHABANI SANKAR DAS VS	// 0

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103	D-WP(C)/20176/2024 WP(C)/11398/2024	REGIONAL CHIEF OFFICER, HPCL, KHURDA OCM MOVERS PVT. LTD., BBSR VS TATA MOTORS FINANCE SOLUTIONS LTD., BBSR	SUDEEP KUMAR SARANGI VS	// // 0 //
104	D-WP(C)/19809/2024 WP(C)/11399/2024	RANJAN KUMAR NAIK VS MCL, SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
105	D-WP(C)/20136/2024 WP(C)/11400/2024	BAIRAGI SAHU VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	// 0 //
106	D-WP(C)/20171/2024 WP(C)/11401/2024	DR. MAMTA SAHU VS AUTHORISED OFFICER, ODISHA GRAMYA BANK, KHURDA	SUDEEP KUMAR SARANGI VS	// 0 //
107	D-WP(C)/19946/2024 WP(C)/11402/2024	MANORAMA MISHRA VS STATE OF ODISHA	ANUPAM DASH VS	// 0 //
108	D-WP(C)/12844/2024 WP(C)/11403/2024	NILA SAHU VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
109	D-WP(C)/19635/2024 WP(C)/11404/2024	M/S.SAMEER AUTO WORKS, BBSR VS DY DIRECTOR, ESI CORPORATION, BBSR	SOMANATH MISHRA VS	// 0 //
110	D-WP(C)/19816/2024 WP(C)/11405/2024	SANTOSH ROUTA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
111	D-WP(C)/19554/2024 WP(C)/11406/2024	PURNA CHANDRA SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
112	D-WP(C)/12841/2024 WP(C)/11407/2024	GOPAL BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
113	D-WP(C)/17177/2024 WP(C)/11408/2024	CHITTA RANJAN KANUNGO VS PUBLIC INFORMATION OFFICER, ODISHA STATE COOPERATIVE BANK LTD. BBSR	BIBHUTI BHUSAN SWAIN VS	// 0 //

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114	D-WP(C)/20079/2024 WP(C)/11409/2024	KAILASH KUMARI TRIPATHY VS REGIONAL PROVIDENT FUND COMMNR., BBSR	ANUP UDAYA SENAPATI VS	// 0 //
115	D-WP(C)/18652/2024 WP(C)/11410/2024	SATYAJIT DAS VS HAL, GENERAL MANAGER, KARNATAK, INDIA	ACHYUTANANDA PATTANAIAK VS	// 0 //
116	D-WP(C)/19584/2024 WP(C)/11411/2024	BISWAKESH MOHAPATRA VS ODISHA STATE BAR COUNCIL, HIGH COURT ANNEX, CUTTACK	TUSAR KUMAR MISHRA VS	// 0 //
117	D-WP(C)/20078/2024 WP(C)/11412/2024	PRAFULLA KUMAR SARANGI VS REGIONAL PROVIDENT FUND COMMNR. BBSR	ANUP UDAYA SENAPATI VS	// 0 //
118	D-WP(C)/19872/2024 WP(C)/11413/2024	BEENA DEVI VS COMMNR. EPFO, BBSR	GAGAN BIHARI SINGH VS	// 0 //
119	D-WP(C)/19575/2024 WP(C)/11414/2024	LIC HOUSING FINANCE, BBSR VS NABIN KUMAR MOHANTY	UMAKANTA MISHRA VS	// 0 //
120	D-WP(C)/18325/2024 WP(C)/11415/2024	BANAMBAR PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
121	D-WP(C)/20193/2024 WP(C)/11416/2024	SANTOSH MANDAL @ SANTOSH KUMAR MANDAL VS THE TAHASILDAR CUM MUTATION OFFICER, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
122	D-WP(C)/19835/2024 WP(C)/11417/2024	JAYADEV DASH VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //
123	D-WP(C)/19871/2024 WP(C)/11418/2024	MENI @ KAUSHALYA BARIK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
124	D-WP(C)/19580/2024 WP(C)/11419/2024	SWARNALATA BEHERA VS THE CHIEF MANAGING DIRECTOR, OPTCL, BBSR	AJIT KUMAR TRIPATHY VS	// 0 //
125	D-WP(C)/19789/2024	DINGAR KUMBHAR	AMBIKA PRASAD RAY	//

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	WP(C)/11420/2024	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/20004/2024 WP(C)/11421/2024	DURGA PRASAD SWAIN VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
127	D-WP(C)/19444/2024 WP(C)/11422/2024	ANIL KUMAR PANDA VS COMMISSIONER OF ENDOWMENTS,ODISHA	AKASH KUMAR PATTAJOSHI VS	// 0 //
128	D-WP(C)/19880/2024 WP(C)/11423/2024	BHUPAL CHANDRA JAYAPURIA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
129	D-WP(C)/16640/2024 WP(C)/11424/2024	SANJITA SHUKLA VS COMMNR. CUM SECY. S AND ME DEPT. BBSR	SUSANTA KUMAR MISHRA VS	// 0 //
130	D-WP(C)/17105/2024 WP(C)/11425/2024	MOTHER TERESA E TECHNO SCHOOL, RAYAGADA VS DEPT. OF S AND ME, GOVT. OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
131	D-WP(C)/19734/2024 WP(C)/11426/2024	NIRMAL CHANDRA NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
132	D-WP(C)/16114/2024 WP(C)/11427/2024	RASARATNA SATAPATHY VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
133	D-WP(C)/17012/2024 WP(C)/11428/2024	JAGADISH CHANDRA SISA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //
134	D-WP(C)/13458/2024 WP(C)/11429/2024	UNION OF INDIA VS ANUSUYA DASH	BISWAJIT MAHARANA VS	// 0 //
135	D-WP(C)/19674/2024 WP(C)/11430/2024	ROURKELA ISPAT KARAKHANA KARMACHARI SANGHA VS UNION OF INDIA	NARENDRA KISHORE MISHRA VS	// 0 //
136	D-WP(C)/20304/2024 WP(C)/11431/2024	SAMMAN FOUNDATION, PATNA VS	SAGARIKA SAHOO VS	// 0

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137	D-WP(C)/19628/2024 WP(C)/11432/2024	STATE OF ODISHA KANAKALATA MOHANTY VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
138	D-WP(C)/20111/2024 WP(C)/11433/2024	STATE OF ODISHA BALAKRISHNA SAHOO VS	JAYANANDA JENA VS	// // 0
139	D-WP(C)/20110/2024 WP(C)/11434/2024	STATE OF ODISHA DAMBARUDHAR SAHOO VS	JAYANANDA JENA VS	// // 0
140	D-WP(C)/20109/2024 WP(C)/11435/2024	STATE OF ODISHA SANJUKTA PATRA VS	JAYANANDA JENA VS	// // 0
141	D-WP(C)/17793/2024 WP(C)/11436/2024	STATE OF ODISHA SOURAV MISRA VS	SAROJ KUMAR PARIDA VS	// // 0
142	D-WP(C)/15462/2024 WP(C)/11437/2024	THE STATE OF ODISHA RAMA CHANDRA KISHAN VS	PRAVAT KUMAR PANDA VS	// // 0
143	D-WP(C)/18730/2024 WP(C)/11438/2024	STATE OF ODISHA NILAMANI MAJHI VS	PRAVAT KUMAR PANDA VS	// // 0
144	D-WP(C)/20320/2024 WP(C)/11439/2024	STATE OF ODISHA RAGHUNATH SARANGI VS	NIHAL RATH VS	// // 0
145	D-WP(C)/20329/2024 WP(C)/11440/2024	STATE OF ODISHA ABAKASH CHANDRA PANDA VS	NIHAL RATH VS	// // 0
146	D-WP(C)/20319/2024 WP(C)/11441/2024	STATE OF ODISHA SHYAM SUNDAR TUDU VS	NIHAL RATH VS	// // 0
147	D-WP(C)/20325/2024 WP(C)/11442/2024	STATE OF ODISHA MANOJ KUMAR PARIDA VS	NIHAL RATH VS	// // 0
		STATE OF ODISHA		//

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148	D-WP(C)/19951/2024 WP(C)/11443/2024	BIRAKISHORE PADHI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
149	D-WP(C)/19401/2024 WP(C)/11444/2024	SISIRA KUMAR MISHRA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
150	D-WP(C)/19907/2024 WP(C)/11445/2024	KISHORE CHANDRA PUTEL VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
151	D-WP(C)/19961/2024 WP(C)/11446/2024	NANDARAJ MAJHI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
152	D-WP(C)/20236/2024 WP(C)/11447/2024	RAJENDRA MAHAKUR VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
153	D-WP(C)/13456/2024 WP(C)/11448/2024	PUSPIKA BASU VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
154	D-WP(C)/11805/2024 WP(C)/11449/2024	ANIL BAG VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
155	D-WP(C)/19886/2024 WP(C)/11450/2024	HADIBANDHU JENA VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// 0 //
156	D-WP(C)/20247/2024 WP(C)/11451/2024	RABICHANDRA DHARUA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
157	D-WP(C)/20239/2024 WP(C)/11452/2024	BINAYAK PATEL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
158	D-WP(C)/20252/2024 WP(C)/11453/2024	KAMAL LOCHAN SAHU VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
159	D-WP(C)/20233/2024	DHIBAR BISWAL	ALOK KUMAR MOHAPATRA	//

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	WP(C)/11454/2024	VS STATE OF ODISHA	VS	() //
160	D-WP(C)/20223/2024 WP(C)/11455/2024	UDAYA MATARI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// () //
161	D-WP(C)/19999/2024 WP(C)/11456/2024	SANJEEV PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //
162	D-WP(C)/19983/2024 WP(C)/11457/2024	THE GENERAL MANAGER (ADMN.) M/S. OSRTC, BBSR VS THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR	AMITAV TRIPATHY VS	// () //
163	D-WP(C)/20227/2024 WP(C)/11458/2024	KALYANI MISHRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// () //
164	D-WP(C)/20244/2024 WP(C)/11459/2024	DAMODAR PANIGRAHI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// () //
165	D-ABLAPL/11498/2024 ABLAPL/4689/2024	BADAL @ SAMIR KUMAR BEHERA @ BADAL KUMAR BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MARINE PS ARAKHAKUDA /16 /2024 () //
166	D-ABLAPL/13381/2024 ABLAPL/4690/2024	SANATAN NAYAK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SAHADEV KHUNTA /129 /2024 () //
167	D-ABLAPL/13363/2024 ABLAPL/4691/2024	SANGITA DHAL VS STATE OF ODISHA	AKASH BHUYAN VS	AUL /155 /2024 () //
168	D-ABLAPL/13383/2024 ABLAPL/4692/2024	TARUN ROUT VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /84 /2024 () //
169	D-ABLAPL/13369/2024 ABLAPL/4693/2024	BIDYADHAR SAHOO @ KALU SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /99 /2024 () //
170	D-ABLAPL/13377/2024 ABLAPL/4694/2024	MANAS RANJAN NAYAK VS	SURYAKANTA DWIBEDI VS	DARINGBADI /54 /2024 ()

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171	D-ABLAPL/13437/2024 ABLAPL/4695/2024	STATE OF ODISHA DEBENDRA NAYAK VS	SATYA NARAYAN MISHRA 4 VS	// NAIKANI-DIHI /81 /2024 ()
172	D-ABLAPL/13379/2024 ABLAPL/4696/2024	STATE OF ODISHA SAMIR MALLIK VS	SURYAKANTA DWIBEDI VS	// BAGHAMARI /119 /2022 ()
173	D-ABLAPL/11153/2024 ABLAPL/4697/2024	STATE OF ODISHA SUDAM SETHI VS	SAKTI PRASAD DAS VS	// KHURDA MODEL /328 /2023 ()
174	D-ABLAPL/13412/2024 ABLAPL/4698/2024	STATE OF ODISHA MD. FAIZUDDIN KHAN @ MD.FAIJUDDIN KHAN VS	RAJENDRA NARAYAN ROUT VS	// BHADRAK TOWN /178 /2014 ()
175	D-ABLAPL/12586/2024 ABLAPL/4699/2024	STATE OF ODISHA MRUTYUNJAYA MAHAPATRA VS	SAMBEET PATTANAYAK VS	// CHARICHHAKA /51 /2024 ()
176	D-ABLAPL/12862/2024 ABLAPL/4700/2024	STATE OF ODISHA PRADHAN SOREN VS	RAJENDRA NARAYAN ROUT VS	// KARANJIA /138 /2024 ()
177	D-ABLAPL/13120/2024 ABLAPL/4701/2024	STATE OF ODISHA MUNIR ALAM @ MOHAMMED MUNIR ALAM VS	SK. ABDUL JABIR VS	// KANDARPUR /39 /2024 ()
178	D-ABLAPL/13438/2024 ABLAPL/4702/2024	STATE OF ODISHA RINKU @ KIRTI RANJAN SAMAL VS	SATYA NARAYAN MISHRA 4 VS	// NAIKANI-DIHI /74 /2024 ()
179	D-ABLAPL/13076/2024 ABLAPL/4703/2024	STATE OF ODISHA CHITTARANJAN MUDULI VS	SANJAY KUMAR DAS VS	// SORO /246 /2024 ()
180	D-ABLAPL/12765/2024 ABLAPL/4704/2024	STATE OF ODISHA KARTTIK MALIK VS	SUBHAM KASHYAP PANDA VS	// BHAWANIPATNA TOWN /160 /2024 ()
181	D-ABLAPL/13027/2024 ABLAPL/4705/2024	STATE OF ODISHA SURAMA MOHAPATRA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// JANKIA P.S. /148 /2024 () //

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182	D-ABLAPL/13330/2024 ABLAPL/4706/2024	KISHORE KUMAR KAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /198 /2024 () //
183	D-ABLAPL/11092/2024 ABLAPL/4707/2024	UTKAL KESHARI KHUNTIA @ LULU VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	PATKURA /245 /2021 () //
184	D-ABLAPL/13122/2024 ABLAPL/4708/2024	BAIBASUTA BHOI @ BAIBA BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	TITILAGARH /32 /2016 () //
185	D-ABLAPL/13424/2024 ABLAPL/4709/2024	SATYA @ SATYABHUSAN SAHU VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	JHARBANDH /72 /2024 () //